

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **14.02.2023** (TUESDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 09/2023 For Exemption IA No. 57 & 58/2023 For Stay IA No. 59/2023	B. Braun Medical (India) Pvt. Ltd. Vs Sridhar Vasireddy & 3 Ors	Ms. Kinjal Goel Mr. V Venkadasalam	
2	Comp App (AT) (CH) No. 10/2023 For Stay IA No. 73/2023	Myadam Anita Vs Bambino Agro Industries Limited & 13 Ors.	Mr. Rahul Unnikrishnan	
3	Comp App (AT) (CH) (Ins) No. 30/2023 Leave to file IA No. 107/2023 To Dispense with IA No. 108/2023 For Exemption IA No. 109/2023 Additional docs IA No. 110/2023 For Stay IA No. 111/2023	Mahmod Alam Khan, M/s. Golconda Textiles Pvt. Ltd. Vs Ahmed Alam Khan & Anr. WITH	Mr. Vivek Menon	Mr. Subhang P Nair For Caveator
4	Comp App (AT) (CH) (Ins) No. 38/2023 Leave to file IA No. 133/2023 To dispense with IA No. 134/2023 For Exemption IA no. 135/2023 For Additional Docs IA No. 136/2023 For Stay IA No. 137/2023	Mustafa Alam Khan Vs Ahmed Alam Khan & Anr.	Mr. Vivek Menon	Mr. Subhang P Nair For Caveator
5	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R.Venkatakrishnan Liquidator St. John Freight System Ltd. & Anr.	Mr. Subhang P Nair	

		WITH		
6	Comp App (AT) (CH) (Ins) No. 33/2023 To Dispense with IA No. 22/2023 Leave to file IA No. 24/2023 For Stay IA No. 23/2023	Dr. S Jackson Vs R. Venkatakrishnan Liquidator St. John Freight System Ltd. & Anr.	Ms. G Pavithra	
		WITH		
7	Comp App (AT) (CH) (Ins) No. 34/2023 Leave to file IA No. 125/2023 For Exemption IA No. 126/2023 For Stay IA No. 127/2023	T. Johnson Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited & Anr.	Mr. Pawan Jhabakh	
		WITH		
8	Comp App (AT) (CH) No. 35/2023 Leave to file IA No. 128/2023 To dispense with IA No. 129/2023 For Stay IA No. 130/2023	Karthikeyan Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited & Anr.	Mr. Pradeep Raj	Mr. TK Bhaskar For Caveator

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	9805130/00862/2021 (Diary No. 790/2021)	Maharashtra Industrial Development Vs V. Venkatachalam, RP	M/s Jay & Co	
10	9805118/01562/2021 (Diary No. 988/2021)	PPG Asian Paints Vs Susee Automotive Pvt. Ltd	M/s Sonam Chandwani	

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No.158/2022 For Stay IA No. 367/2022 For Exemption IA No. 368/2022 For Urgent Listing IA No. 369/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2

	For Additional docs. IA No. 545/2022 For Adv. Hg. IA No. 808/2022	WITH		
12	Comp App (AT) (CH) (Ins) No.170/2022 For Exemption IA No. 391/2022 For Urgent Listing IA No. 392/2022 For Additional docs IA No. 546/2022 For Adv. Hg. IA No. 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2
13	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) For Direction IA No.254/2022, IA No.112/2023 & IA No.113/2023	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
14	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) No.51/2022 For Stay IA No.578/2022	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanaraya	Mr. K.Manivannan- R2
16	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran- R1
17	Comp App (AT) (CH) (Ins) No.167/2022	Captain Saket Chaurasia Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	
18	Comp App (AT) (CH) (Ins) No.168/2022	Captain Sahil Seghal Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Mr. B Saroj	

19	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd VS Shivadutt Bannanje & 2 Ors	Mr. Mayan H Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
20	Comp App (AT) (CH) (Ins) No. 377/2022 For Exemption IA No. 886/2022	Divya Prabhas Developers Pvt. Ltd Vs Tapaswi Infra Projects India Pvt Ltd	Mr. T.K. Bhaskar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
22	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Srinivasan Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
23	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr WITH	Mr. Pankaj Vivek	Mr. Abishek Anand
24	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) For Adv. Hg. IA No. 71/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatlé & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana- R1
25	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	M/s Ganesh & Ganesh	Mr. Sushant M
26	Comp App (AT) (CH) (Ins) No. 287/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs.	Mr. Amir Bavani	Mr. S. Rajagopalan R1

	For Exemption IA No. 615/2021	Mr. Upender Kumar Agarwal & 2 Ors WITH		
27	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. S. Rajagopalan- R1
28	Comp App (AT) (CH) (Ins) No. 344/2021 For Exemption IA No. 712/2021	Tomy Augustine & Anr Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV
29	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar R. Panicker- R7
30	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609 & 901/2022 For Stay IA No. 608/2022	Dr. Gopala Krishnan MS & Anr Vs Mr.Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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